

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-142/2007/ 2147 /A

From :- Smti. Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Mridu Chanda Bordoloi,
District & Sessions Judge,
Sivasagar.

Dated Guwahati, the 29th April, 2025.

Sub:- **Station leave.**

Ref:- Your letter No. DJSV/STDR/F-87/2479, dtd. 25.04.2025

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the morning of 26.04.2025 to the morning of 29.04.2025.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-142/2007/ 2148 /A, dated , 29-04-2025

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

29.04.25
JT. REGISTRAR (VIGILANCE)